

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
19-04-2024 AT 10:30 AM**

CP (IB) No. 03/95/HDB/2022

AND

**IA (IBC) 166/2024 in CP(IB) No. 03/95/HDB/2022, IA (IBC) 167/2024 in CP(IB) No.
03/95/HDB/2022 & IA (IBC) 168/2024 in CP(IB) No. 03/95/HDB/2022 in CP (IB) No.
03/95/HDB/2022 in CP (IB) No. 03/95/HDB/2022
u/s. 95 of IBC, 2016**

IN THE MATTER OF:

Central Bank of India

...Petitioner

AND

Mr. P K Iyer & Deccan Chronicle Holdings Ltd

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

O R D E R

CP (IB) No. 03/95/HDB/2022

Call on 29.05.2024.

IA (IBC) 166/2024

Learned senior counsel Mr DV Seetharam Murthy, along with the counsel Mr Anirban, for applicant present physically.

Learned Counsel Mr Praveen Jain, for petitioner present through Video Conference.

Heard both sides. For orders on 29.05.2024, meanwhile giving liberty to both sides to file brief written submissions within 10 days not extending three pages, specifying to the acceptance of issuance of notice to the Personal Guarantor.

IA (IBC) 167/2024

Learned senior counsel Mr DV Seetharam Murthy, along with the counsel Mr Anirban, for applicant present physically.

Learned Counsel Mr Praveen Jain, for petitioner present through Video Conference.

Heard both sides. For orders on 29.05.2024, meanwhile giving liberty to both sides to file brief written submissions within 10 days not extending three pages, specifying to the acceptance of issuance of notice to the Personal Guarantor.

IA (IBC) 168/2024

Learned senior counsel Mr DV Seetharam Murthy, along with the counsel Mr Anirban, for applicant present physically.

Learned Counsel Mr Praveen Jain, for petitioner present through Video Conference.

Heard both sides. For orders on 29.05.2024, meanwhile giving liberty to both sides to file brief written submissions within 10 days not extending three pages, specifying to the acceptance of issuance of notice to the Personal Guarantor.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)